Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

				T			T			(Allioulit III)
Sl. No.	Category of creditor		ary of claims eceived	Summary of	claims admitted	Amount of	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of clai ms	Amount	No. of claims	Amount of claims admitted	continge ntclaims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	131,16,80,543. 00	1	131,16,80,543.00				3	Claim Of PNB only
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen andEmployees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	Total	1	131,16,80,543.00	1	131,16,80,543.00					

Annexure-1 Name of the corporate debtor: V.I.R FOODS LIMITED; Date of commencement of CIRP: 01.06.2023; List of creditors as on: 22.06.2023

List of secured financial creditors belonging to any class of creditors

(Amount in)

Sl.		Identification		of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	Date of receipt	Amount claimed	Amount of claim	Nature of claim	covered by	Amount covered by	Whether related	% of voting share in	of continge nt claim	any mutual dues, that may be set-	of claim not admitted	of claim under verificati	any
					admitted		security interest	guarantee	party?	СоС		off		on	
	-	-	-	-	-	-	-	-		-	-	-	-	-	-

Annexure-2

Name of the corporate debtor: V.I.R FOODS LIMTED Date of commencement of CIRP:01.06.2023; List of creditors as on:22.06.2023

List of unsecured financial creditors belonging to any class of creditors

Sl. No.		Identification No.		of claim cived		Details	s of claim adn	nitted			Amount of any mutual		Amount of claim under	Remarks, if any
				Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether related	% of voting share in	claim	dues, that may be set-	admitted	verification	
			тесере	Claimed	admitted	Claim	guarantee	party?	CoC		off			
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
												_		
											_			_

Annexure – 3
Name of the corporate debtor: V.I.R FOODS LIMITED ; Date of commencement of CIRP:01.06.2023; List of creditors as on: 22.06.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in)

Sl.	Name of	Identification	Details	of claim			Details of cl	laim admitte	d		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any	claim not	of claim	any
			Date of	Amount	Amount	mount Nature of Amount Amount Whether % voting						mutual	admitted	under	
			receipt	claimed	of claim							dues, that		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 4 Name of the corporate debtor V.I.R FOODS LIMITED ; Date of commencement of CIRP:01.06.2023 ; List of creditors as on: 22.06.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name of	Identificati	Details	of claim		Det	tails of claim	admitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	onNo.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	of	covered by	related	share in CoC		off			
			_		admitted	claim	guarantee	party?						
1	PUNJAB	AAACP0165G	14.06.2023	131,16,80,543.	131,16,80,543.	financial	131,16,80,543.	NO	100				NO	Claim
	NATIONAL			00	00	debt	00							provisionally
	BANK													admitted

Annexure – 5 Name of the corporate debtor: V.I.R FOODS LIMITED ; Date of commencement of CIRP:01.06.2023; List of creditors as on ; 22.06.2023

List of operational creditors (Workmen)

(Amount in)

Sl.	Name of	Name	Identification		of claim	-	Details of	claim adn	itted	Amount of		Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rec	eived		1	1		_	any mutual	claim under	claim not	any
	representative,	work		Date of			Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC, if		may be			
						admitted	claim	party?	applicable		set-off			
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 6 Name of the corporate debtor: V.I.R FOODS LIMITED ; Date of commencement of CIRP: 01.06.2023 ; List of creditors as on: 22.06.2023 List of operational creditors (Employees)

Sl.	Name of		Identification		of claim		Details of	claim adn	iitted		Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of .	No.		eived			****	0/ 6 /	0	any mutual	claim under	claim not	any
	representative, if any	_		Date of		Amount of claim	Nature of	Whether related	% of voting share in CoC, if	claim	dues, that may be set-	verification	admitted	
	папу	yee		receipt	ciaimeu	admitted	claim	party?	applicable		off			
-	-	-	-	-		ı	-	-	1	I	-	-	-	-

Annexure – 7 Name of the corporate debtor: V.I.R FOODS LIMITED ; Date of commencement of CIRP: V.I.R FOODS LIMITED ; List of creditors as on:22.06.2023

List of operational creditors (Government dues)

(Amount in)

Sl.	Detai	ls of Cla	imant	Details	of claim			Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No				rece	ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 8 Name of the corporate debtor: V.I.R FOODS LIMITED ; Date of commencement of CIRP: V.I.R FOODS LIMITED ; List of creditors as on: 22.06.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification		of claim			Details of c	laim admitted	ł		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	ived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			•		admitted		security	guarantee	party?	CoC		that may			
							interest	8	1 0			be set-off			
-	-	-	-	ı	-	i	-	-	-	-	-	-	1	-	-
-															

Annexure – 9 Name of the corporate debtor: V.I.R FOODS LIMITED ; Date of commencement of CIRP: 01.06.2023 ; List of creditors as on: 22.06.2023

List of other creditors (Other than financial creditors and operational creditors)

	Name of creditor	Identification No.		of claim eived		Γ	Details of claim	admitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	v
-	-		-	-	-	-	-	-	-	-	-		-	-